

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P No.408/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st February 2018, 10.30 A.M

Name of the Company	Seregarha Mines Ltd		
Under Section	14 (1)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1 CS M. P. Gouker
PCJ

Ambar G

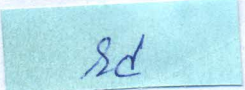
OK
1/2/18

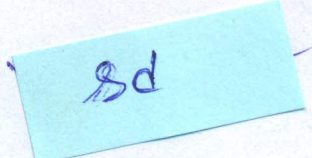
ORDER

Ld. Pr. C.S. for the petitioner is present.

Ld. Pr. C.S. for the petitioners filed affidavit of service which shows that the notice to the Central Government, through the Regional Director, Eastern Region, Ministry of Corporate Affairs, Kolkata has been served on 18.12.2017 and notice to the Registrar of Companies was served on 16.12.2017 but till date no reply has been filed. Let reminder be issued to those authorities for filing reply.

List on 27.02.2018 for hearing.


(Jinan K.R.)
Member (Judicial)


(V.P. Singh)
Member (Judicial)